

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

---

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

---

---

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/144/2020 IN MA/343/2019 IN CP/193/IB/2018
NAME OF PETITIONER	:	Sundaresan Nagarjan (RP) M/s. P Dot G Constructions Pvt Ltd.
NAME OF RESPONDENT	:	Sai trading & Interiors & 2 Ors
SECTION	:	Rule 11 & Rule 55 Of NCLT Rules 2016

---

**ORDER**

Due to paucity of time, the matter stands adjourned to **03.05.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS